

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/1084/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 8th February, 2023

Sub: **Special Casual leave.**

Ref:- Your letter No. DJL/999/2023 Date 04.01.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 09.02.2023 & 10.02.2023 with station leave permission, alongwith official vehicle, at own cost, from the evening of 08.02.2023 till the morning of 11.02.2023 and from the evening of 11.02.2023 till the morning of 13.02.2023**, as prayed for. Further, the Addl. District & Sessions Judge FTC, Lakhimpur, North Lakhimpur and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/1085/A, dated , 08-02-2023

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)  